

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Dated this Thursday the 27th day of June, 2002

Coram:Hon'ble Mr.B.N.Bahadur - Member (A)
Hon'ble Mr.Shanker Raju- Member (J)

O.A. 708 of 1998

Balasaheb Pralhad Mask~~e~~
R/o 39/98, Bhavani Peth,
Maddi Vasti, Solapur.

- Applicant

Versus

1. The Regional Director,
Staff Selection Commission,
148, M.G.Road, Army & Navy
Building,
Opposite Kalaghoda, Bombay.

2. The Union of India,
through the Secretary,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi.
(Shri V.G.Rege)

- Respondents

ORAL ORDER

By Hon'ble Mr.B.N.Bahadur - Member (A)

Neither the applicant nor his counsel is present. It is found from Part 'C' of the file that a notice has been sent on 20/22.5.2002 to the learned counsel for the applicant. One month has lapsed and so it is deemed served.

2. In view of the above position, it is presumed that the applicant is not interested in pursuing the matter. The OA is dismissed for non prosecution.

S.Raju
(Shanker Raju)

Member (J)

B.N.Bahadur
(B.N.Bahadur)
Member (A)

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